

Telecom Disputes Settlement & Appellate Tribunal
Govt. of India

No.23/2/2017-18/TDSAT/Admn/8837

Date: 19th December, 2022

NOTICE INVITING QUOTATION FOR DISPOSAL OF ITEMS

Office of TDSAT invites sealed quotations for sale of old/unused furniture items, electronic item, broken items etc., on as is where is basis, whatever there is basis, as detailed below :-

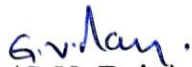
S.No.	Item	Qty.
1	Inverter SuKam + Battery	1
2	OTG 48 Ltr.	1
3	Split AC 1.5 ton 6 Nos. alongwith stabilizers + outdoor stand	6
4	Window AC voltas + stabilizer	1
5	Window AC LG + stabilizer	1
6	High back chair	1
7.	Table big + side computer table	1
8.	Sofa 3+2	2
9.	Sofa three seater	2
10	Sofa single seat	1
11	Room heater	1
12	Toaster	1
13	Geyser	1
14	Room heater	2
15	Writing table	1
16	Air purifier MI	1
17	Central Table	1
18	Curve chairs	2
19	Table lamp Philips	1

2. Interested persons/ firm may visit the office of TDSAT, Room No.478, 4th Floor, Hotel Samrat, Chanakyapuri, New Delhi for physical inspection of above said items/material between 2 PM to 5.00 PM from 20.12.2022 to 23.12.2022.

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2. Verification/Identification of the above items/material is to be done in the presence of the authorized Departmental officials.
3. Material shall be lifted after payment of the amount at the agreed rate. The authorised person of the firm will be allowed to take out the items sold from the premises only.
4. Labour, Transport, equipment including weighing machine, bags and packing material required for removing the sold items from the designated place shall be arranged by the firm at his own cost. The department takes no responsibility in this regard.
6. Sealed quotations are to be submitted in the office of the TDSAT on or before 23.12.2022 mentioning therein the price for the material/ item. PAN number of the vendor/ must be enclosed with the quotations.
7. The officials of TDSAT and their relatives are not allowed to submit the quotations/ participate in this regard.
8. The Department reserves the right to accept or reject any quotation on any ground or without assigning any reasons whatsoever.


(G.V. Raju)
Administrative Officer (C)